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Title: Secretary General laid the Bills passed by the Houses of Parliament during the 6th session of 17th Lok Sabha and assented to by the President.

**SECRETARY GENERAL:** Sir, I beg to lay on the Table the following eight Bills passed by the Houses of Parliament during the Sixth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 20th July, 2021:

(i) The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2021;

(ii) The Coconut Development Board (Amendment) Bill, 2021;

(iii) The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021;

(iv) The Limited Liability Partnership (Amendment) Bill, 2021

(v) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021;

(vi) The Taxation Laws (Amendment) Bill, 2021

(vii) The Appropriation (No.3) Bill, 2021; and

(viii) The Appropriation (No.4) Bill, 2021.

I also lay on the Table a copy each, duly authenticated by the Secretary General, Rajya Sabha, of following fourteen Bills passed by the Houses of Parliament and assented to by the President:

- (i) The Marine Aids to Navigation Bill, 2021;
- (ii) The Factoring Regulation (Amendment) Bill, 2021;
- (iii) The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021;
- (iv) The Inland Vessels Bill, 2021;
- (v) The Essential Defence Services Bill, 2021;
- (vi) The Insolvency and Bankruptcy Code (Amendment) Bill, 2021;
- (vii) The Central Universities (Amendment) Bill, 2021;
- (viii) The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021;
- (ix) The Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021;
- (x) The Tribunals Reforms Bill, 2021;
- (xi) The General Insurance Business (Nationalisation) Amendment Bill, 2021;
- (xii) The National Commission for Indian System of Medicine (Amendment) Bill, 2021;
- (xiii) The National Commission for Homoeopathy (Amendment) Bill, 2021; and
- (xiv) The Constitution (One Hundred and Fifth Amendment) Bill, 2021.

**माननीय अध्यक्ष :** आइटम नंबर 11, श्री राधा मोहन सिंह जी ।

... (व्यवधान)

**15.07 hrs**